



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	WA/267/2022 B/O	GITANJALI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ	GA, ASSAM
ORDERS				
51	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
WITH				
52	PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 24/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
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8)	MR. A DUTTA	18-08-2022	To	24-08-2022
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11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022

14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022
18)	MR M Z AHMED	24-08-2022	To	26-08-2022
19)	MS B DUTTA	24-08-2022	To	26-08-2022
20)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
21)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
22)	MR. S SHARMA	24-08-2022	To	26-08-2022
23)	MR R GOENKA	23-08-2022	To	02-09-2022



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[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
22	Arb.P./20/2021 PART-HEARD, FIXED	M/S GSR VENTURES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	MS. S BHATTACHARJEE	MR. S CHAKRABORTY SC, NF RLY
	WITH			
23	Arb.P./22/2021	M/S GSR VENTURES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	MS. S BHATTACHARJEE	MR. S CHAKRABORTY SC, NF RLY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
81	WP(C)/5327/2022 CAVT. NO.07512/022, FIXED, CAVT. NO./751/2022(D/O)	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. N ALAM R K MR. A RAHMAN	SC, SEC. EDU. MR. A K AHMED MR A AHMED FOR CAVEATOR
82	WP(C)/5464/2022 FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, HEALTH
83	WP(C)/5482/2022 B/O	ABDUL BATEN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM
84	WP(C)/5489/2022 B/O	SCHOOL MANAGEMENT DEVELOPMENT COMMITTEE OF KARHAKAN HIGH SCHOOL Versus THE STATE OF ASSAM AND 5 ORS	MR. A K GUPTA MS. M KECHII	SC, ELEM. EDU SC, ELEM. EDU
<u>ADMISSION</u>				
85	WP(C)/2619/2018 WITH OFFICE NOTE, B/O	DIBYAJYOTI MAHANTA Versus GAUHATI UNIVERSITY AND 9 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. P PATHAK (R3, R4, R6, R7, R9) MR. P PATHAK (R3, R4, R6, R7, R9) MR. U J SAIKIA (R5) MR. P D NAIR (R9) MR G ALAM (R9) MR. A NARZARI (R3, R4, R6, R7, R9) MR. A NARZARI (R3, R4, R6, R7, R9) MR. H ROHMAN (R9) MR. D NAG (R9) SC, G U MR. L P SHARMA
86	WP(C)/1751/2021 FIXED	ARUP KR BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, HIGHER EDU

87	WP(C)/68/2022 B/O	RAJIA BEGOM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A H ALAMGIR MR. H S BORAH	SC, ELEM. EDU GA, ASSAM
ORDERS				
88	WP(C)/4412/2021 FIXED	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, HIGHER EDU SC, FINANCE
89	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ANR.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2)
90	Cont.Cas(C)/356/2022 B/O	MOUSUMI BARUAH Versus BHARAT BHUSHAN DEV CHOUDHURY AND 2 ORS (F)	MR. D P BORAH MR B PAUL	
91	I.A.(Civil)/1559/2022 FIXED in WP(C)/1563/2022 WITH WP(C)/1563/2022	BANTI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA	GA, ASSAM SC, EDU
		BANTI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA MR S SARMAH	SC, SEC. EDU. GA, ASSAM
92	WP(C)/3782/2022 B/O	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, U G C SC, G U

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
59	WP(C)/5351/2022 CAVT. NO.08452/022, FIXED	MADHAB CH KALITA Versus THE ASSAM FINANCIAL CORPORATION AND 2 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. S BORA MS J RAJKUMARI FOR CAVEATOR
60	WP(C)/5383/2022 FIXED	MANASH DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM
61	WP(C)/5401/2022 FIXED	M/S ASSAM FORT Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. A D CHOUDHURY	SC. AGRICULTURE
62	WP(C)/5472/2022 B/O	ISMAIL HUSSAIN AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
63	WP(C)/5484/2022 B/O	MONOJ NATH CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	GA, ASSAM
ORDERS				
64	WP(C)/4986/2022 FIXED	SEKURA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
56	Crl.A./339/2018 WITH LCR 3 FILES, B/O	SMTI JYOTI SHARMA Versus THE STATE OF ASSAM and ANR	MR. A K SHARMA MR. R DEKA MR. P J SAIKIA MR. K BORUAH MR. R S MISHRA MR. D KAKOTI	PP, ASSAM
MOTION (BA)				
57	Bail Appln./2077/2022 B/O	RAJESH VISHVAS @ BISVAS @ BISWAS Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
58	Bail Appln./2079/2022 B/O	GANESH SAHANI @ ANR. Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
59	Bail Appln./2080/2022 B/O	SUROJ BHOMIJ @ SURAJ BHUMIJ @ PRINCE Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
MOTION				
60	AB/2394/2022 B/O	MD. RAHAM ALI @ RAHOM ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
BAIL HEARING				
61	AB/1938/2022 FIXED.	MALABIKA GOSWAMI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
62	AB/2170/2022 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM

63	AB/2211/2022 FIXED.	MANIK TALUKDAR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
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ORDERS

64	CrI.A./29/2022 B/O	RAJU AHMED LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM
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WITH

I.A.(CrI.)/81/2022
in CrI.A./29/2022

65	I.A.(CrI.)/467/2022 BA 1658/2022(D/O), B/O in Bail Appln./1658/2022	RAJU AHMED LASKAR Versus THE STATE OF ASSAM AND ANR. DHIRU KALITA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED MR. M DUTTA MS S DEV MR J MAHANTA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/5350/2022 FIXED	DR. NITY PATOWARY CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, APSC
54	WP(C)/5359/2022 FIXED	POMPI GOGOI CHANGMAI Versus THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
55	WP(C)/5495/2022 B/O	SUNITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD
ORDERS				
56	WP(C)/6714/2019 B/O	PRANAB BARTHAKUR Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU	MR SISHIR DUTTA MR. S DUTTA

LEAVE NOTE OF ADVOCATES FOR 24/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022

13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
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19)	MS B DUTTA	24-08-2022	To	26-08-2022
20)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
21)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
22)	MR. S SHARMA	24-08-2022	To	26-08-2022
23)	MR R GOENKA	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./2076/2022 B/O	MOTLEB HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./1272/2022 WITH CASE DIARY, FIXED	SWARN SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
57	Bail Appln./1642/2022 WITH SCANNED COPY OF CD, B/O.	SANKAR RAJBONSI AND ANR. Versus THE STATE OF ASSAM	MR. N N JHA	PP, ASSAM
58	Bail Appln./1775/2022 WITH CASE DIARY, FIXED	MD. RUBUL ALI @ RUBUL ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
ORDERS				
59	I.A.(CrI.)/406/2020 WITH LCR 3 FILES, B/O in CrI.A./169/2020 WITH CrI.A./169/2020	ABDUL BATEN Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR. M K SHARMA	PP, ASSAM
		ABDUL BATEN Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR. M K SHARMA	PP, ASSAM
60	I.A.(CrI.)/201/2022 WITH LCR 4 FILES, B/O in CrI.A./77/2022 WITH CrI.A./77/2022	MONOWAR HUSSAIN @ MONEE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		MONOWAR HUSSAIN @ MONEE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
61	I.A.(CrI.)/460/2022 B/O in CrI.Pet./684/2022	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. S SARMA MR. C CHAKRAVARTY	PP, ASSAM

WITH

Crl.Pet./684/2022

ANOWAR HUSSAIN

Versus

THE STATE OF ASSAM AND 2 ORS

MR. JYOTIRMOY ROY

MR. S SARMA

MR. R HAZARIKA

MR. C CHAKRAVARTY

MR H M R HOQUE

PP, ASSAM

HEARING62 Crl.A./119/2021
WITH LCR 3 FILES, B/O

ABDUL HAI

Versus

THE STATE OF ASSAM AND 2 ORS

MR H R A CHOUDHURY

MR. M A SHEIKH

MD A S AHMED

MR. A AHMED

MS F INTAZ

MR. I U CHOWDHURY

PP, ASSAM

SC, CUSTOMS

WITH

I.A.(Crl.)/272/2021

in Crl.A./119/2021

ABDUL HAI

Versus

THE STATE OF ASSAM AND 2 ORS

MR. M A SHEIKH

MD A S AHMED

MS F INTAZ

PP, ASSAM

SC, CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
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22)	MR. S SHARMA	24-08-2022	To	26-08-2022
23)	MR R GOENKA	23-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,24th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 61 TO 128), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

63	WP(C)/1300/2021 AT 10:30 AM	M/S SPECTRUM INFRA VENTURES PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	SR. GA, ASSAM
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ADMISSION

64	WP(C)/2669/2020 FIXED	KAILASH BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	SC, PWD SC, K A A C
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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
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23)	MR R GOENKA	23-08-2022	To	02-09-2022



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[For Wednesday,24th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS) AND SPECIAL LIST(SAO AND FAO), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

53	RSA/75/2020 (AT 10:30 AM)	SRI JOY RAM CHAUHAN AND 5 ORS Versus SRI SUDAMA CHAUHAN AND 10 ORS	MR. R BARUAH MR S ALI MR. A IKBAL	MR. B C DAS MR. A SATTAR MR. P MAHANTA MR. A R SHOME MS. P SAHARIA MR. P MAZUMDER
54	MFA/60/2022 CAVT. NO.03532/022, (AT 10:30 AM)	SARAT BORKOTOKY AND ANR. Versus INDIAN NATIONAL TRADE UNION CONGRESS AND 2 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY FOR CAVEATOR

MOTION

55	Tr.P.(C)./87/2022 B/O	DR. ANIKA ROY Versus SANJAY KUMAR GHOSH	MR. DILIP DEY	
56	CRP(IO)/197/2022 B/O	MUSTT JORINA BEGUM AND ANR Versus MD AZAD ULLAH AND 8 ORS	MS D DUTTA	

ADMISSION

57	Arb.A./11/2022 B/O	M/S CHARANJIT SINGH AND SONS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	ASSTT.S.G.I.
58	MFA/68/2022 FIXED	SHRIRAM GENERAL INSURANCE CO LTD Versus ANIL ALI and ANR	MR. R GOSWAMI	
	WITH I.A.(Civil)/1737/2021 in MFA/68/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Versus ANIL ALI AND ANR.	MS. M SAIKIA MS. P BORTHAKUR	MR. R C PAUL
	WITH I.A.(Civil)/1924/2022 in MFA/68/2022	SHRIRAM GENERAL INSURANCE CO LTD Versus ANIL ALI and ANR	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	

ORDERS

59	I.A.(Civil)/2276/2022 FIXED in CRP(IO)/55/2022	BIDHAN CHANDRA DAS @ BIDHAN DAS AND 4 ORS Versus ON THE DEATH OF RUPAN DEY, HIS LEGAL HEIRS JYOSNA DEY AND ORS.	MR. A K GUPTA MR. R S MISHRA	
	WITH CRP(IO)/55/2022	BIDHAN CHANDRA DAS @ BIDHAN DAS AND 4 ORS Versus RENUBALA DEB AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	
	WITH I.A.(Civil)/2277/2022 in CRP(IO)/55/2022	BIDHAN CHANDRA DAS @ BIDHAN DAS AND 4 ORS Versus ON THE DEATH OF RUPAN DEY, HIS LEGAL HEIRS JYOSNA DEY AND ORS.	MR. A K GUPTA MR. R S MISHRA	
	WITH I.A.(Civil)/2393/2022 in CRP(IO)/55/2022	BIDHAN CHANDRA DAS @ BIDHAN DAS AND 4 ORS Versus ON THE DEATH OF RUPAN DEY HIS LEGAL HEIRS JYOSNA DEY	MR. A K GUPTA MR. R S MISHRA	
60	I.A.(Civil)/2529/2022 B/O in I.A.(Civil)/2131/2022	M/S GOEL TRADING COMPANY AND 4 ORS. Versus DEVENDRA KUMAR JAIN AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA	MR. ABU JAHID
	WITH I.A.(Civil)/2131/2022	M/S GOEL TRADING COMPANY Versus DEVENDRA KUMAR JAIN AND 4 ORS.	MR. S SAHU	MR. ABU JAHID MR. K RAHMAN
	WITH CRP/47/2022	M/S GOEL TRADING COMPANY Versus DEVENDRA KUMAR JAIN AND 4 ORS	MR. S SAHU	MR. ABU JAHID (R2-R5) MD K RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
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12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
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14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
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17)	MS. D GHOSH	23-08-2022	To	02-09-2022
18)	MR M Z AHMED	24-08-2022	To	26-08-2022
19)	MS B DUTTA	24-08-2022	To	26-08-2022
20)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
21)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
22)	MR. S SHARMA	24-08-2022	To	26-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.A. MATTERS, ITEM NOS.43-70) AND (CRL.PET. MATTERS, ITEM NOS. 31-60)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

55	Crl.Pet./433/2022 (AT 10:30 AM)	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 10 ORS.	MR. DITUL DAS	MR. N UDDIN (R5-R11) MR. M HUSSAIN (R-2,3,4) MR. M ISLAM (R5-R11) MR. A Z AHMED (R-2,3,4) PP, ASSAM
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MOTION

56	AB/2370/2022 FIXED.	SHASHANKA HAZARIKA Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR. S HAQUE S YESMIN MR. A H SARKAR	PP, ASSAM
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BAIL HEARING

57	AB/2210/2022 FIXED.	MONTU SATNAMI AND ANR. Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
58	AB/2253/2022 FIXED.	NITUL GOGOI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
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21)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
22)	MR. S SHARMA	24-08-2022	To	26-08-2022
23)	MR R GOENKA	23-08-2022	To	02-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST(RELATNG TO CIVIL BENCH-I) DATED 22-08-2022 TO 26-08-202,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
30	MACApp./417/2017 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI JAMUNA MANDAL and 4 ORS	MS.S ROY	MD.A HUSSAIN(R1-4) MR.A T SARKARR1-4 MS.T BEGUM(R1-4) MS.B DAS(R1-4) MDK RAHMAN(R1-4)

LEAVE NOTE OF ADVOCATES FOR 24/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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22)	MR. S SHARMA	24-08-2022	To	26-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Wednesday,24th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

52	MACApp./112/2014	SUMITRA DEVI AGARWAL and ANR. Versus HIRALAL JAT and 4 ORS.	MR.S DUTTA MR.V DEBNATH MS.U DUTTA	MS.N MODI MRSISHIR DUTTA MR.R GOSWAMI MR.M CHOUDHURY MS.M SAIKIA MR.S DUTTA MR.C SHARMA
53	MACApp./257/2021	ORIENTAL INSURANCE CO. LTD. Versus SRIMATI BARUAH AND 3 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M KHAN (R-1,2) MR. J RAHMAN (R-1,2) MR R ISLAM (R-1,2)
	WITH I.A.(Civil)/521/2022 in MACApp./257/2021	SRIMATI BARUAH Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR SISHIR DUTTA
54	MACApp./258/2021	ORIENTAL INSURANCE COMPANY LIMITED Versus NIHARENDRA NARAYAN BARUAH AND 4 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M KHAN (R-2,3,4) MR. J RAHMAN (R-2,3,4) MR R ISLAM (R-2,3,4)
	WITH I.A.(Civil)/551/2022 in MACApp./258/2021	ROHAN BARUAH Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS E	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR S DUTTA
55	MACApp./259/2021	ORIENTAL INSURANCE COMPANY LIMITED Versus NIHARENDRA NARAYAN BARUAH AND 4 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M KHAN (R-2,3) MR. J RAHMAN (R-2,3) MR R ISLAM (R-2,3)
	WITH I.A.(Civil)/523/2022 in MACApp./259/2021	ROHAN BARUAH AND ANR. Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. M KHAN MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. S DUTTA

56 **WITH**
MACApp./260/2021

ORIENTAL INSURANCE COMPANY
LIMITED

Versus

MISS SONA DAS AND 2 ORS

MR SISHIR DUTTA
MS. M CHOUDHURY
MS C BORAH

MR. M KHAN (R-1)
MR. J RAHMAN (R-1)
MR R ISLAM (R-1)

WITH
I.A.(Civil)/549/2022
in MACApp./260/2021

MISS SONA DAS

Versus

ORIENTAL INSURANCE COMPANY
LIMITED AND 2 ORS B

MR R ISLAM (R-1)

MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 3:00 PM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./374/2018 WITH LCR, APPLN	ORIENTAL INSURANCE COMPANY LIMITED Versus a) SMTI CHITRA BASUMATARY and 4 ORS	MR. R C PAUL	MR. S C BISWAS (R2) MR. S C BISWAS (R2) MR. R Deka MR. M HUSSAIN MS. K L R YANTHAN (R2) MS A DAS MR. F A HASSAN MS J BORAH MR. P S BISWAS (R2) MS G RABHA MS A BORAH MS. D DUTTA (R2) MS P MISHRA MR. R DEY
2	MACApp./687/2018 WITH LCR, AFTER A WEEK	SRI MAHABIR SETHIR @ SETHIA Versus THE UNION OF INDIA AND 2 ORS	MR. P SUNDI	MS S MOCHAHARI (R2) MR. S C KEYAL (ASSTT.S.G.I.) MR SISHIR DUTTA (R2) MS. M CHOUDHURY (R2) MR. C SHARMA (R2) MS M GAZLOO (R2) MR. SIDHANT DUTTA (R2)
3	MACApp./283/2020 WITH LCR, APPLN	SUKANTA MAZUMDER Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. A DUTTA (R-1) MRS. P M DUTTA (R-1)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
43	MACApp./543/2022 FIXED	GIRIMA PEGU Versus BRANCH MANAGER OF SRIRAM GENERAL INSURANCE COM. LTD. AND ANR. B	B R DAS	MS. R D MOZUMDAR (r-2) MR. A J SAIKIA MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2) MR G S BORO (R1)
44	MACApp./544/2022 FIXED	SMT ANOWARA BEGUM and 3 ORS Versus SMT BINA CHOUDHURY and 2 ORS	MR.S S SHARMA MR. A S BHATTACHARJEE MRG JALAN MR.J DAS MS.L SARMA	MR. R C PAUL MS. N RAJKONWAR (R-3) PP, ASSAM
45	MACApp./546/2022 FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI MAMANI TALUKDAR and ANR	MS. R D MOZUMDAR MS. R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.S SARMA(R-1) MR S BORTHAKUR MR.C CHOUDHURY(R-1) MR.N HASAN(R-1) MR.A HASAN(R-1) MS.S KAKATI(R-1)
	WITH I.A.(Civil)/2512/2022 in MACApp./546/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. MAMANI TALUKDAR and ANR	MS. R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.S SARMA(R-1) MR S BORTHAKUR MR.C CHOUDHURY(R-1) MR.N HASAN(R-1) MR.A HASAN(R-1) MS.S KAKATI(R-1)
46	MACApp./549/2022 FIXED	KHIRO BARMAN AND ANR Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 3 ORS	MR. A R AGARWALA	MR. S DUTTA MR. R C PAUL (R-3) MS. S. MOCHAHARI (R-1) MR. S DUTTA
ORDERS				
47	I.A.(Civil)/2523/2022 B/O in MACApp./194/2022 WITH MACApp./194/2022	MD. MUBIDUR RAHMAN Versus SMTI RITA LAHKAR DAS AND 9 ORS. MD. MUBIDUR RAHMAN Versus SMTI RITA LAHKAR DAS AND 9 ORS	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI MR S BORTHAKUR MR. P K BORAH MR. D GOGOI	

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